

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA) 160(A)(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE COMPANY: M/s Max Medical Services Ltd. With M/s Max Healthcare Institute Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Dalip Kumar Malhotra, Advocate Mr. Rajesh Kumar Malhotra, Advocate Mr. Ashok Tyagi, CS		
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	For the Respondent (s):	None		
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ORDER

Despite Notice, none is present on behalf of the RD and OL.

Court Notice to the OL and ROC as well as to their prosecutors for 25th September, 2017.

Sd

(S. K. Mohapatra)
Member (T)

-Sd-

(Ina Malhotra)
Member (J)